

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 294 OF 2014
APPEAL NO. 295 OF 2014
APPEAL NO 248 OF 2014 & IA NO. 407 OF 2014
APPEAL NO. 249 OF 2014 & IA NO. 408 OF 2014
APPEAL NO. 5 OF 2015
APPEAL NO. 35, 36, 37, 38, 39 & 40 OF 2015

Dated: 1st October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr.
.... Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Choudhary

Counsel for the Respondent(s) : Ms. Swapna Seshadri &
Mr. Ishaan Mukherjee
Ms. Akshi Seem for R.1

Mr. Raunak Jain for R.2
(in Appeal Nos. 294, 295, 248,
249/14, 5, 37, 38/15)

ORDER

Pleadings are complete.

List these matters for hearing on **08.12.2015**. Tag to Appeal No. 44 of
2015.

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson